

Activities (Prevention) Act, 1967 vest in the Central Government. Hence the question of State Governments not properly utilising the provisions of the Act does not arise.

(b) and (c). I have already clarified on March 26th the attitude of Government in regard to Shiekh Abdullah. Enquiries are being made from the State Government regarding the exhibition of an uncertified film on guerilla warfare.

Diplomas Awarded by Dakshina Bharata Hindi Prachara Sabha and Kerala Hindi Prachar Sabha

*1794. SHRI SRINIBAS MISRA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Kerala Government have withdrawn recognition to the diplomas awarded by Dakshina Bharata Hindi Prachara Sabha and Kerala Hindi Prachar Sabha as qualifications for appointment as teachers ;

(b) if so, the reasons therefor ; and

(c) whether the Kerala Government have made their own arrangements for training Hindi teachers or Hindi teaching is proposed to be discontinued there ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir, with effect from the academic year 1968-69.

(b) and (c). The Kerala Government have already set up two Hindi Teachers Training Colleges in the State, one at Ramavarmapuram and the other at Trivandrum. The State Government feel that the requirements of Government and aided High Schools in Kerala for trained Hindi teachers could be met by the two Government Training Colleges and it was no longer necessary for them to continue the recognition of the Pracharak courses conducted by the two Sabhas.

Christian Missions

*1795. SHRI KARTIK ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the U.S. AID has offered to give grants to different Christian Missions operating in our

country specially the backward areas for development works ; and

(b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) No, Sir.

(b) Does not arise.

District Magistrate and S. S. P., Allahabad

*1796. SHRI JYOTIRMOY BASU : SHRI H. N. MUKERJEE : SHRI LUTFAL HOQUE : SHRI BADRUDDUJA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the performance and conduct of the District Magistrate and the Senior Superintendent Police have been questioned by a section of the population of Allahabad ;

(b) if so, the steps taken in this regard ; and

(c) whether it is a fact that one of them is related to the President of the State Committee of a political Party alleged to be involved in the disturbances ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) The State Government have received some memoranda from certain quarters alleging mishandling of the situation by District Administration.

(b) and (c). The State Government have appointed Shri M. Lal, Member, Board of Revenue, to inquire into the causes and course of the incident at Allahabad.

Political Pensions

10321. SHRI MURASOLI MARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names and addresses of the persons receiving political pension, the respective amount received annually by them and the reasons for which they are given such pension ;

(b) whether Government are considering reduce such payment ;

(c) if so, the details thereof ; and

(d) the reasons therefor ?